

DIVISION BENCH  
COURT - II

**O-225**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/246(KB)2022  
IA(COMPANIES.ACT)/33(KB)2023,  
COMP.APPL/70(KB)2022,  
IA(COMPANIES.ACT)/129(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>CHANDI DAS MUKHERJEE<br/>VS<br/>EAST COAST ENGINEERING PRIVATE LIMITED</b> |
| UNDER SECTION    | <b>SEC. 241(1)<br/>SEC. 242(4)<br/>SEC. 244(1)</b>                            |

**Appearance (via video conferencing/physically)**

Mr. Kumarjit Banerjee, Adv. ] For the Petitioner  
Ms. Sanchari Chakraborty, Adv. ]  
Mr. Aadil Naushad, Adv. ]

Ms. Tanvi Luhariwala, Adv. ] For the Respondent  
Mr. Madhuja Barman, Adv. ]  
Mr. Ritoban Sarkar, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. List the matter on **15.05.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**